

THE HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Dated, the 24th July, 2019.

No.HCM/1/96/BENCH/14607 As directed, it is hereby informed to all that all the Public Interest Litigation (PIL) Motion, Admission and hearing will be listed before the Division Bench led by Hon'ble the Chief Justice except cases specially allotted to any other Bench.

Sd/-
REGISTRAR (Judl)
HIGH COURT OF MANIPUR.

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. The Stamp Reporter, High Court of Manipur.
19. Guard File/Order Book.
20. Notice Board.
21. Concerned file.

*For kind information and circulation
to the learned members*

W- Tonan date 24.7.19
REGISTRAR (Judl)
HIGH COURT OF MANIPUR.